

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.....Petitioner

v.

Bhushan Power and Steel Limited

.....Respondent

SECTION : UNDER SECTION 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 21.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Bishwajit Dubey, Advocate

For the Respondent(s) : Mr. Sumesh Dhawan, Mr. Mahesh Agarwal, & Mr. Rajesh Kumar, Advocates

ORDER

In the order dated 26.07.2017 the address of the Insolvency Professional in para 9 of the order has since been changed and according to the applicant his new address is as follows:-

"Shri Mahendra Kumar Khandelwal

BDO India LLP, The Palm Spring Plaza

1501-8, 15th Floor, Sector-54,

Golf Course Road, Gurgaon – 122001.



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contd/1

Email id: mahendrakhanelwal@bdo.in

Registration Number: IBBI/IPA-001/IP-P00033/2016-17/10086.”

In para 9 of the order the above mentioned address of the Insolvency Professional may be substituted and the parties may transact business with the Insolvency Professional on the aforesaid address.

The application i.e. C.A. No. 258(PB)/2017 stands disposed of.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

21.08.2017

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